

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1361-1362 of 2019

IN THE MATTER OF:

Directorate of Economic Offences

...Appellant

Vs

Binay Kumar Singhania & Ors.

...Respondents

Present:

For Appellant: Mr. S. N. Mukherjee, Sr. Advocate with Mr. Raja Chatterjee, Mr. Chanchal Kr. Ganguli, Mr. Adeel Ahmed and Mr. Abhinandini Y, Advocates.

**For Respondents: Ms. Aliya Durafshan and Mr. Saurabh Jain, Advocates for R-1.
Mr. Manish Raj, Company Prosecutor, MCA for R-3.**

With

Company Appeal (AT) (Insolvency) No. 957 of 2019

IN THE MATTER OF:

JSW Steel Ltd.

...Appellant

Vs

Mahender Kumar Khandelwal & Ors.

...Respondents

Present:

For Appellant:

For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha, Ms. Charu Bansal and Mr. Shantanu Chaturvedi, Advocates for RP.

**Mr. Ramji Srinivasan, Sr. Advocate with Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.
Mr. Zoheb Hossain, Advocate for ED.**

With

Company Appeal (AT) (Insolvency) No. 1361-1362 of 2019, 957 of 2019, 1034 of 2019, 1035 of 2019, 1055 of 2019, 1074 of 2019 and 1126 of 2019.

Company Appeal (AT) (Insolvency) No. 1034 of 2019

IN THE MATTER OF:

Sanjay Singal & Anr.

...Appellants

Vs

Punjab National Bank & Ors.

...Respondents

Present:

For Appellants: Mr. Arvind Kumar Gupta, Ms. Henna George and Ms. Divya Kumar, Advocates.

For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha, Ms. Charu Bansal and Mr. Shantanu Chaturvedi, Advocates for RP.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.

With

Company Appeal (AT) (Insolvency) No. 1035 of 2019

IN THE MATTER OF:

Kalyani Transco

...Appellant

Vs

Bhushan Power & Steel Ltd. Through RP & Ors.

...Respondents

Present:

For Appellant:

For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha, Ms. Charu Bansal and Mr. Shantanu Chaturvedi, Advocates for RP.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.

Mr. Arvind Kumar Gupta, Advocate for Mr. Sanjay Singal.

With

Company Appeal (AT) (Insolvency) No. 1055 of 2019

IN THE MATTER OF:

Jaldhi Overseas PTE Ltd.

...Appellant

Vs

Bhushan Power & Steel Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. S. N. Mukherjee, Sr. Advocate with Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra and Mr. Shashank Shikhar, Advocates.

For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha and Mr. Shantanu Chaturvedi, Advocates for RP.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.

With

Company Appeal (AT) (Insolvency) No. 1074 of 2019

IN THE MATTER OF:

Medi Carrier Pvt. Ltd.

...Appellant

Vs

Mahendra Kumar Khandelwal

RP of Bhushan Power & Steel Ltd. & Anr.

...Respondents

Present:

For Appellants: Mr. Arjun Asthana and Ms. Sreenita Ghosh, Advocates.

For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha, Ms. Charu Bansal and Mr. Shantanu Chaturvedi, Advocates for RP.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.

With

Company Appeal (AT) (Insolvency) No. 1126 of 2019

IN THE MATTER OF:

CJ Darcl Logistics Ltd.

...Appellant

Vs

**Mahendra Kumar Khandelwal
RP of Bhushan Power & Steel Ltd.**

...Respondent

Present:

**For Appellants: Mr. Atul Shanker Mathur, Ms. Deepawali Dutta and
Ms. Priya Singh, Advocates.**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with
Ms. Misha, Ms. Charu Bansal and Mr. Shantanu
Chaturvedi, Advocates for RP.**

O R D E R

12.12.2019: Learned counsel for the parties are allowed to file additional affidavit by 4th January, 2020 giving details of the development, if any taken place, pursuant to order passed by this Appellate Tribunal in some cases.

Post these appeals 'for orders' on **13th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

am/gc

Company Appeal (AT) (Insolvency) No. 1361-1362 of 2019, 957 of 2019, 1034 of 2019, 1035 of 2019, 1055 of 2019, 1074 of 2019 and 1126 of 2019.